

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **02.02.2021** at **2.00 P.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)  
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** :  
**PETITION NUMBER** : IBA/393/2020  
**NAME OF THE APPLICANT** : TVS Automobiles Solutions Pvt Ltd  
**NAME OF THE RESPONDENT** : KPN Travels Solutions Pvt Ltd  
**UNDER SECTION** : 9 Rule 6 of IBC TV  
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**ORDER**

Ld. Counsel for Petitioner Mr. Krishna Srinivasan, and Ld. Senior Counsel for Respondent Mr. E. Omprakash are present through video conferencing mode.

At request, the matter stands adjourned to **25.02.2021** for submissions of the parties.

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)

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